

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 617/2024

HARSH GOYAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 23-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. D.K Garg, Adv.
Mr. Abhishek Garg, Adv.
Mr. Dhananjay Garg, AOR
Mr. P.k. Bajaj, Adv.

For Respondent(s)

Mr. Vishwa Pal Singh, AOR
Mr. Mukesh Kumar, Adv.
Mr. Akash, Adv.

Mr. Soayib Qureshi, AOR
Ms. Aparna Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 and 2 are duly represented.

Original Records of the High Court and the Trial Court have
already been received.

The matter be processed for listing before the Hon'ble Court,
under the rules.

In the meantime, parties may file the additional documents, if
any.

SUJATA SINGH
Registrar